

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /203/09//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Limited
NAME OF THE PETITIONER(S)	Ch Vinay Kumar Reddy & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Limited & (2) Others
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Cardital	Qamen, Com	unde

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
Aleen	9948221662	Rapus
		Designation E-mail & Telephone No. Alexent 9946221662

Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent.

Post the case on 30.11.2017

Member (Technical)

Member (Judicial)